

**FORM G - INVITATION FOR EXPRESSION OF INTEREST
FOR RENAISSANCE INDUS INFRA PVT LTD OPERATING IN COMMERCIAL REAL
ESTATE DEVELOPMENT INDUSTRY AT VILLAGE VASHERE MAHARASHTRA.**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.
2	Address of the registered office
3	URL of website
4	Details of place where majority of fixed assets are located
5	Installed capacity of main products/ services
6	Quantity and value of main products/ services sold in last financial year
7	Number of employees/ workmen
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:
10	Last date for receipt of expression of interest
11	Date of issue of provisional list of prospective resolution applicants
12	Last date for submission of objections to provisional list
13	Process email id to submit EOI

Birendra Kumar Agrawal - IBB/IPA-001/IP-P00564/2017-18/11040

For Renaissance Indus Infra Private Limited

1602 Tower A, Runwal Elegante, Lokhandwala Complex,

Andheri West, Mumba 400053, Maharashtra

Date: 12-09-2023, Place: Mumbai

Agrawal

